

**GOVERNMENT OF INDIA
ATOMIC ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:2607
ANSWERED ON:05.08.2015
License for Regular Operation
Selvam Shri V. Panneer

Will the Minister of ATOMIC ENERGY be pleased to state:

(a)whether the Atomic Energy Regulatory Board (AERB) has granted license for regular operation of Kudankulam Nuclear Power Plant Unit-1 currently operated by Nuclear Power Corporation of India;

(b)if so, the details thereof;

(c)whether the AERB has confirmed that the safety review of Kudankulam' s Voda Voda Energo Reactor (VVER) Pressurized Water Reactor (PWR)satisfies the requirement specified by it and the current international safety standards; and

(d)if so, the details thereof?

Answer

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE
(DR.JITENDRA SINGH):

(a)Yes, Sir.

(b)The Atomic Energy Regulatory Board (AERB) on July 10, 2015 granted license for regular operation of Kudankulam Nuclear Power Project Unit-1 (KKNPP-1) which is valid for five years (till July, 2020).

(c)&(d)Yes, Sir. AERB has carried out extensive review of the safety aspects of Kudankulam Nuclear Power Plant Unit-1, including siting, design, construction, commissioning and power operation. The safety reviews carried out by AERB followed a multi-tier review process, which was done over several years. The reviews were carried out considering the safety requirements specified by AERB which are consistent with current international safety requirements including those stipulated by International Atomic Energy Agency (IAEA). Thus, KKNPP satisfies the requirements specified by AERB as well as the current international standards.
